CA No. 219/2014 CA No. 09/2016 and CA No. 21/2016 CA No. 22/2016 and CA No. 28/2016 IN CP NO. 10(ND)/2013 RT No.28/2016

M/s Sudha Commercial Co. Ltd.

... Petitioner

Versus.

M/s Milkfood Ltd. & Ors.

...Respondents

Present:

-- 1

Mr. Kumarjit Banerjee, Mr. Mayank Sharma and

Mr. Gaurav Gupta, Advocates for petitioner.

Ms. Priya Deep, Advocate for respondents No.1 to 5 & 7.

Mr. Amit Aggarwal, Advocate for respondent No.6

Arguments inconclusive. Ms. Priya Deep, Advocate submits that Mr. Nikhil Chawla, counsel for respondents was unable to come as he has fallen ill. Adjourned for arguments to 15.12.2016 on the application for amendment, CA No.22 of 2016 and CA No.219 of 2014 for impleadment of additional party and CA No.28 of 2016.

(Justice R.P. Nagrath) Member (Judicial)

Deepa Krishan) (Deepa Krishan) Member(Technical)

December 06, 2016.